

DIVISION BENCH

O-114

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1584(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup>JANUARY, 2021, 10:30 A.M

Name of the Company	NIKHAR DEALERS PRIVATE LIMITED Vs. LIMTEX [INDIA] LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Anurag Bagaria, Advocate ] For the Financial Creditor
1. Mr. Ashok Kumar Dhandhaniya, Advocate ] For the Corporate Debtor
2. Mr. Tapas Kumar Das, Advocate ]

**ORDER**

1. Mr. Anurag Bagaria, Ld. Counsel for the Financial Creditor is present. Mr. Ashok Kumar Dhandhaniya along with Mr. Tapas Kumar Das, Ld. Counsel for the Corporate Debtor is present.
2. Pleadings are complete in this matter.
3. **List this matter for final hearing and disposal on 17.02.2021.**
4. Parties are directed to file Written Notes of Argument not exceeding two pages in A-4 Size paper along with citations to be relied upon at least two days before the next date of hearing.

(Harish Chander Suri)  
Member (Technical)

( Rajasekhar V.K.)  
Member(Judicial)